# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

### IA NOS. 355 & 353 OF 2017 IN DFR NO. 1294 OF 2017

Dated: <u>9<sup>th</sup> May, 2017</u>

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Virender Rawal & Ors.....Appellant(s)Vs.Vs.Haryana Electricity Regulatory Commission & Anr.....Respondent(s)Counsel for the Appellant(s):Ms. Neha Garg

# <u>ORDER</u>

# IA Nos. 355 & 353 OF 2017

(Appl. for leave to file the appeal & Condonation for delay)

Issue notice to the Respondents returnable on 04.07.2017. Dasti, in addition, is permitted.

List the matter on 04.07.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt